

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD  
COURT 1**


**C.P. No.112/241-242/NCLT/AHM/2018**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2020**

Name of the Company: Harsh Dubal & Anr  
V/s  
White River Corporation Pvt Ltd & Ors

Section: Section 241-242 of the Companies Act 2013.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Pranjal Bueh	Advocate	Petitioner	
2.	SAUMITRA CHATURVEDI	Advocate	Respondent	Saumitra

**ORDER**

The Parties are represented through their respective Counsel(s).

The learned counsel appearing for the Petitioner, files rejoinder today.

Since the Court time is over, the matter is simply adjourned.

List the matter on 03.03.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

Dated this the 28th day of January, 2020

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)